

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2705**

TO BE ANSWERED ON THE 02ND AUGUST, 2022/SRAVANA 11, 1944 (SAKA)

ILLICIT DRUG TRADE

†2705. SHRIMATI RANJANBEN DHANANJAY BHATT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether illicit drug trade is booming in the country and if so, the details thereof;

(b) whether the Government proposes to take concrete steps to curb the said trade;

(c) if so, the details thereof along with the time by which the said steps are likely to be taken; and

(d) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) There is no data to indicate illicit drug trade is growing in the country.

However, as per latest data published by National Crime Records Bureau

(NCRB) pertaining to the year 2020, State/UT-wise seizures under the

Narcotic Drugs & Psychotropic Substances Act for the year 2018, 2019 &

2020 is at Annexure-I.

(b) to (d) The Government has taken several steps at national as well as international front to contain drug trafficking in the country. Some of these are:-

- (i) **Introduced the Narco Coordination Centre (NCORD) in 2016 to have effective coordination of actions among various Ministries, Departments, Central and States law enforcement agencies. The mechanism was restructured in 2019 into a 4 tier structure:-**
- 1) Apex Committee (headed by Union Home Secretary)**
 - 2) Executive Committee (headed by Special Secretary (IS), MHA).**
 - 3) State Level Committee (headed by Chief Secretary of the concerned State).**
 - 4) District Level Committee (headed by District Magistrate)**
- (ii) **Joint Coordination Committee (JCC) comprising of Central and State Authorities has been set up to monitor the investigations in case of large seizure of drugs.**
- (iii) **Border Security Force, Sashastra Seema Bal, Indian Coast Guard, Railway Protection Force and Assam Rifles have been empowered under the Narcotics Drugs & Psychotropic Substances Act for making interdiction of narcotic drugs.**
- (iv) **Director General Level talks are being held with Myanmar, Bangladesh, Sri Lanka & Pakistan to discuss and resolve the various drug related issues.**

- (v) **India has signed 26 Bilateral Agreements, 15 Memorandum of Understandings and 02 Agreements on Security Cooperation with different countries for combating illicit trafficking of Narcotics Drugs and Psychotropic Substance.**
- (vi) **Narcotics Control Bureau co-ordinates with various international organizations such as SAARC Drug Offences Monitoring Desk (SDOMD), Brazil, Russia, India, China and South Africa (BRICS), Colombo Plan, Association of Southeast Asian Nations (ASEAN), ASEAN Senior Officials on Drug Matters (ASOD), Bay of Bengal Initiative For Multi-Sectoral Technical and Economic Co-Operation (BIMSTEC), Shanghai Cooperation Organization (SCO), United Nations Office on Drugs and Crime (UNODC), International Narcotics Control Board (INCB) etc. for sharing information and intelligence to combat trans-national drug trafficking.**

Details of State/UT-wise Seizures under the Narcotic Drugs & Psychotropic Substances Act for the year 2018, 2019 & 2020

SL	State/UT	2018			2019			2020		
		Drugs Seized in KGs	Drugs Seized in Numbers	Drugs Seized in Ltrs	Drugs Seized in KGs	Drugs Seized in Numbers	Drugs Seized in Ltrs	Drugs Seized in KGs	Drugs Seized in Numbers	Drugs Seized in Ltrs
1	Andhra Pradesh	33930.522	0	0	66669.529	160	0	106042.775	0	0
2	Arunachal Pradesh	1869.208	874	0	1993.75	0	0	4032.54	0	0
3	Assam	15485.596	163525	54346.2	17352.544	1604127	7377.658	9256.162	1138466	8554.8
4	Bihar	32442.97	20516	2053.46	5124.761	4910	675.26	13162.231	333	5933.7
5	Chhattisgarh	36785.864	127277	3457.72	19953.225	86079	1308.5	29743.484	96445	988.31
6	Goa	79.469	0	0	85.215	2	0	149.542	0	0
7	Gujarat	12780.186	27126	0	14923.489	4200	0	13213.214	33030	894.325
8	Haryana	16233.507	727425	1257.723	16806.228	892131	36479.2	24695.602	1666911	2197.8
9	Himachal Pradesh	1072.006	160609	496.1	1763.853	200386	970	3899.779	3210547	14
10	Jharkhand	3463.958	1835	98.105	4073.335	3834	455.816	8830.645	4882	345.23
11	Karnataka	7489.246	2871	6	7800.718	1705	5	21729.793	12246	1.61
12	Kerala	1378.325	21075	0.012	2548.475	5661	0	3060.459	1444	2.1
13	Madhya Pradesh	3118721.42	629315	570.8	60864.128	40839	4260.01	58084.552	279760	13611.3
14	Maharashtra	19764.338	143022	908.8	20622.717	3220	4191.712	28832.304	66027	519.1
15	Manipur	40275.137	347309	6.544	46378.744	393309	48.324	4533.641	1117388	5908.02
16	Meghalaya	1417.747	69592	0	1281.983	36	79	989.816	4234	2
17	Mizoram	250.791	100	0	991.189	0	0	617.735	470	13.28
18	Nagaland	2819.686	47125	300	1732.271	260849	1.134	791.676	179373	76.6
19	Odisha	50759.897	1628	726	61993.835	0	1112.2	81847.001	0	0
20	Punjab	50045.181	6397919	368.401	44239.07	10214701	1526.716	37364.676	44649858	4517.19
21	Rajasthan	111430.2	1215771	201.86	310732.428	1510447	206.2	148602.246	3285638	64.82
22	Sikkim	15000	1040	5	16.798	0	0	50000.387	19	0
23	Tamil Nadu	12115.702	149032	0	28757.502	420	0	298785.294	5554	0
24	Telangana	6054.095	0	0	13278.093	264	0	19708.291	509	150
25	Tripura	62674.611	643755	23017.8	15858.949	2156754	858528.82	14007.145	539241	10436.62
26	Uttar Pradesh	221760.042	306740	7172146.16	272197.319	1355373	10791849.82	327420.562	1401062	965896.17
27	Uttarakhand	1609.563	117215	0	2073.105	52149	94	1848.326	450215	24
28	West Bengal	31079.905	15241	15692.604	36834.86	400747	21316.335	25509.802	363396	40627.132
	TOTAL STATE(S)	3908789.172	11337937	7275659.289	1076948.113	19192303	11730485.71	1336759.68	58507048	1060778.107
29	A&N Islands	67.963	0	0	121.999	11761	78.2	159.235	921	0
30	Chandigarh	51.709	5216	5.4	398.727	15098	2.4	95.953	5501	5.78
31	D&N Haveli and Daman & Diu+	24.769	0	0	0	0	0	7.36	0	0
32	Delhi	6145.663	738256	1120	7895.937	1465832	3000	5483.247	123220	2558
33	Jammu & Kashmir*	19353.677	87713	7997.22	26517.388	164428	2133.3	27361.353	618361	40890.11
34	Ladakh	-	-	-	-	-	-	0	0	0
35	Lakshadweep	0.65	0	0	0.466	0	0	0.936	0	0
36	Puducherry	13.541	0	0	0	0	0	77.155	0	0
	TOTAL UT(S)	25657.972	831185	9122.62	34934.517	1657119	5213.9	33185.239	748003	43453.89
	TOTAL (ALL INDIA)	3934447.144	12169122	7284781.909	1111882.63	20849422	11735699.61	1369944.919	59255051	1104231.997

Source: Crime in India, NCRB

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2018 & 2019

* Data of erstwhile Jammu & Kashmir State including Ladakh during 2018 & 2019